

[Shri I. K. Gujral]

of India was willing to finance, even to the extent of creating of infrastructure.

Therefore, on this basic issue, our stand is very clear. It is a human issue. I do not look at it in terms of parties, I look at it in terms of human sufferers. Whatever the Government of India can do, it will do its best.

The delegation of the hon. Members had met me and I have assured them that I would definitely try to find time and visit myself to the suffering areas.

SHRI PRITHVIRAJ D. CHAVAN (Karad) : All the hon. Members are agitated about the Members' facilities and privileges as recommended by the Antulay Committee Report. We would like to hear the Prime Minister about it. He is here now. We would like to hear him. Please ask him to intervene . . . (Interruptions).

MR. SPEAKER : All are quiet now.

AN HON. MEMBER : Let us here some good news on the last day.

SHRI I.K. GUJRAL : I am very much aware of the feelings of the hon. Members about the revision of some rules. I include the hon. Member also in that ! . . . (Interruptions) My friend Shri Sharad Pawar was saying that I must mention his name; I am mentioning his name. He has been very much concerned about it. I am well-aware of this. I assure the House that I will see what I can do . . . (Interruptions)

SHRI PRITHVIRAJ D. CHAVAN : Some concrete assurance is required. . . (Interruptions)

MR. SPEAKER : I have called him. You will get your chance. Why are you not having patience ? I told you that up to 2 o'clock it will go on and every will get a chance.

(Interruptions)

MR. SPEAKER : No, Chaubeyji, this is not the way.

[Translation]

SHRI LALMUNI CHAUBEY (Buxar) : Mr. Speaker Sir, I have the privilege motion.

[English]

MR. SPEAKER : You have raised the privilege issue yesterday also. You cannot raise the same privilege issue everyday. It is under my consideration. I will look into it.

I have to take a decision. It is with me.

[Translation]

SHRI LALMUNI CHAUBEY : Mr. Speaker Sir, it was not raised, Nothing has been said on my notice. I had not been allowed to speak.

[English]

MR. SPEAKER : Your privilege notice is with me at the moment. The file has come to me. I will take a decision accordingly.

(Interruptions)

MR. SPEAKER : the Railway Minister wants to say one sentence.

12.33 hrs.

#### STATEMENT BY MINISTER

Re: Correcting the Budget speech given while introducing the Railway Budget for 1997-98

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Speaker, Sir, it was mentioned on page 17 para 47(c) of part-1 of my budget speech delivered while presenting the Budget on 26.2.97 in the Lok Sabha that the survey for doubling the line from Dehri on Sone to Jadunathpur via Banjari would be started.

I am sorry that the above information is found to be incorrect. In fact this should be read as follows :

Para 47(c) – The work for updating the survey for new line from Dehri-on-sona to Jadunathpur via Banjari will be started.

[Translation]

SHRI LALMUNI CHAUBEY (Buxar) : Mr. Speaker, Sir, is privilege treated like this ?

MR. SPEAKER : Privilege is treated like this, speaker takes the decision.

SHRI LALMUNI CHAUBEY : You have given chance to them, who have given the notice of privilege . . . (Interruptions) You are ignoring me. It is improper to